

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.3732

TO BE ANSWERED ON 8th DECEMBER, 2016

INVESTIGATION INTO COMPLAINTS

†3732. SHRI NARANBHAI KACHHADIYA:

Will the Minister of SHIPPING be pleased to state

- (a) the number of complaints received against various wings under the Directorate General of Shipping during the last three years and the current years;
- (b) the number of such complaints on which the investigation has been ordered and completed along with the action taken against the guilty as a result thereof;
- (c) the number of complaints on which the investigation is pending along with the reasons therefor; and
- (d) the time by which the pending investigations are likely to be completed and action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI MANSUKH L. MANDAVIYA)

(a): The number of complaints received against officials of the Directorate General of Shipping during the last three years and the current years is given below:-

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| Year | No. of Complaints received | No of complaints disposed of | No. Complaints pending |
|---------------------------|----------------------------|------------------------------|------------------------|
| 2013-14 | 43 | 34 | 09 |
| 2014-15 | 39 | 28 | 11 |
| 2015-16 | 56 | 37 | 19 |
| 2016-17(up to 30.11.2016) | 76 | 56 | 20 |
| Total: | 214 | 155 | 59 |

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>(b): Out of the 155 cases disposed of, investigation in 7 cases has been completed resulting in imposition of Major Penalty in 4 cases, Minor Penalty in 2 cases and issue of advisory in 1 case.

(c)&(d): Three cases are under investigation and action thereon will be completed after following due procedure.
